

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 18 OF 2017

Dated: 15th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s. Green Energy Association

...Appellant(s)

Vs.

**Joint Electricity Regulatory Commission &
Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Surabhi Pandey

Counsel for the Respondent(s) : Mr. Varun Pathak for JR-1

Ms. Swapna Seshadri

Mr. Utkarsh Singh

Mr. Damodar Solanki for R-3 & R-4

ORDER

List the matter for hearing on **04.02.2020.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**